

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**  
**(Tele No. 23353503 Fax No. 23753923)**

**No. L-1/18/2010-CERC**

**Dated: 2<sup>nd</sup> July, 2015**

**PUBLIC NOTICE**

**Subject: Draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2015**

In exercise of powers conferred under clause (h) of sub-section (1) of Section 79 read with clause (g) of sub-section (2) of Section 178 of the Electricity Act, 2003 (the Act), the Central Electricity Regulatory Commission has proposed to amend the Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fourth Amendment) Regulations, 2010. The draft amendment and Explanatory Memorandum are annexed to this notice and can also be downloaded from the Commission's website [www.cercind.gov.in](http://www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections on the draft regulations which may be sent to the undersigned latest by 24.7.2015.

3. The comments/suggestions/objections received in the Commission's office after the stipulated date shall not be considered while finalizing these regulations.

**sd/-**  
**(Shubha Sarma)**  
**Secretary**